

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:566

ANSWERED ON:24.11.2006

IT RAIDS

Chavda Shri Harisinh Pratapsinh;Yadav Shri Giridhari

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of income-tax raids conducted by the Income-Tax Department during the current year so far, State-wise;
- (b) the total amount of undisclosed income found in the said raids; and
- (c) the tax component of the said undisclosed income ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The State-wise details of Search & Seizure operations conducted by the Income Tax Department during the period 1.4.2006 to 15.11.2006 are as per annexure.

(b) & (c) : Under the Income Tax Act/Wealth Tax Act, investigation culminates into an assessment which then is a subject matter of appeal. The appeals often go up to High Court/ Supreme Court. The undisclosed income found and tax component thereof, can only be finally known when appeals, etc. are finalized.

**ANNEXURE**

State No.of search Value of assets  
warrants executed seized (Rs. in lakhs)

Gujarat	359	2265.87
Karnataka	82	645.14
Goa	15	93.15
Madhya Pradesh	47	215.84
Chhattisgarh	0	0.00
Chandigarh	31	134.89
Punjab	103	771.74
Haryana	59	315.69
Himachal Pradesh	0	0.00
J & K	0	0.00
Tamilnadu#	97	940.72
Delhi	165	1933.16
Andhra Pradesh	150	1183.94
Rajasthan	75	1534.07
Kerala	54	510.32
West Bengal	142	2697.73
Orissa	30	401.17
NER##	15	61.98
Uttar Pradesh	65	497.90
Uttaranchal	0	0.00
Mumbai	384	4550.39
Maharashtra	151	1293.33+ ₹ 2000+ US\$ 3800 (except NSurnbai)
Bihar	20	211.47 +US\$963
Jharkhand	22	338.00

Total 2066 20596.50 +US\$4763 +₹ 2000

# The data of Tamilnadu includes figure of Pondicherry

## The data of NER includes figure of North Eastern States, i.e. Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura.